## Declaration or Assets and Liabilities

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Year.....

, I,	AJAY	PASDAN	son/daughter/wife (	OF BALESHWA	R PASON
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service ar	nd presently v	working as	ce attendent	Bihar legislati	Ve assembly
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19/0/23

## A Details of movable assets

spouse and dependants\*:

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI	0.	Self	Spouse name (s) RINKU DEVI	Dependant-1	Dependant-2 TANYA KOMA	Dependant-3
(i)	Cash	40,000/	15,000/-			
(ii)	Deposits in Banks, Financia Institutions And Non-Banking Financial Companies	100,000/	NIL	NiL	NiL	NIL
(iii)	Bonds, Debentures and shares in Companies	NIL	NIL	NiL	NIL	NiL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NiL	NiL	NIL	Nic
(v)	Motor Vehicles (details of make, etc.)	HERO, BAJAJ DISCOVER 1254, BROIBS 3349	NIL	NiL	Nil .	NIZ
(vi)	Jewellery (give details of weight and value)	GOLD 104M 45,000/	GOLD 209M 90,000/ SILVERSON	NIL	NiL	Nil
	Other assets, such as values of claims / interests	MIL	NIL	NiL	NiL	NIL

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

S		Self	Spouse name (s	Dependant-	Dependant-2	2 Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	1 BISHA, (JOINT FAIN 20,0000 F (VAISHALI	1	Nic	Nic	Nic
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	(VALSHALI)	NIL	Nil	Nil	Nic
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NiL	Nic	NIL	NiL	NiC
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	12,17	Ní.	NIL	NiL	Níc
(v)	Other (such as interest in property)	NiL	Nil	NiL	Nic	NIL

(2) I give herein below the details of my liabilities  $\prime$  over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SOI, VIDHAN MANDA	11,00,0001-
	(ii) Loans from financial institutions	NIL	NiL
_	(iii) Government Dues:  (a) dues to departments dealing with government accommodation	Nic.	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	Nil

	(d) dues to departments dealing with telephones	Nic	NIC.
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIC.
	(f) Other dues, if any	1012	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CCEPP4709H	Nic
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NiL	NIL
	(iii) Sales Tax [ Only in case of proprietary business]	NIL	PIL
	(iv) Property Tax	NIL	NIL

C Personal Detail GPF/CPF/PRAN No.	:-	PTS/BLA-1164
Gender ,	:-	(M/F)
Date of Birth	:-	15071982 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	OFFICE ATTENDANT Bikar vielhan Salha, Patna
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	VAISHALI
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I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Afley Pascary

Name of Employee: ATAY PASWAN

Designation: OFFICE ATTENDANT

Department: BIHAR VIDHAN CARHA,

Place: PATNA

Date:

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.